

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 49(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

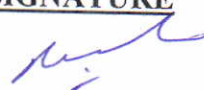

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY: Sh. Rajat Kumar Bhalotia & ors

Vs.

M/s. Sai Tech Medicare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakshy Kumar	A2V	Respondent	
2.	Rajab Bhalotia	ADM.	Petitioners	

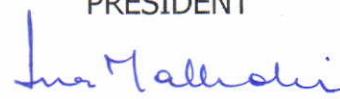
Order

Learned counsel for the respondents has stated that the matter is still pending before the Hon'ble High Court of Punjab & Haryana and listed for 17-10-2016.

2. However, liberty is granted to the petitioner to file appropriate application with regard to violation of any interim order.

List for further consideration on 20.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)